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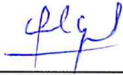
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.04.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 219/131/HDB/2018
NAME OF THE COMPANY	VIE Foods Pvt Ltd
NAME OF THE PETITIONER(S)	VIE Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	131

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. B. Suneel, Practising Company Secretary	Practising Company Secretary	cssunil1427@gmail.com 9985718812	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	<b><u>ORDER</u></b>		

**10.04.2018** Heard Mr.M.B.Suneel, Learned PCS for the Petitioner. None appeared for the Respondent.

Roc report received. Post the case on 24.04.2018

  
Member(Judl)